

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

CALCUTTA

M.A.No.478/98  
O.A.No.610/96

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

Hon'ble Mr. B.P.Singh, Administrative Member

1. UNION OF INDIA THROUGH THE SECRETARY, MINISTRY OF COMMUNICATION, NEW DELHI.
2. THE CHIEF POST MASTER GENERAL, WEST BENGAL CIRCLE, YOGAJOG BHAVAN, CALCUTTA - 700 012.
3. THE ASSISTANT POST MASTER GENERAL, WEST BENGAL CIRCLE, YOGAJOG BHAVAN, CALCUTTA - 700 012.
4. THE SENIOR SUPERINTENDENT OF CALCUTTA, R.M.S. DIVISION, 25, R.N. MUKHERJEE ROAD, CALCUTTA - 700 001.

For the applicant in M.A. : Ms. K. Banerjee, counsel

For the opposite party in M.A. : None

Heard on: 17.12.98

Order on: 17.12.98

O R D E R

Heard 1d. counsel Ms. Banerjee. Ms. Banerjee on behalf of the applicant (respondent in O.A.) prays for extension of time for four months for taking proper decision over the matter. So, we allow the prayer of departmental respondent, Ms K. Banerjee granting the abovementioned time to consider the case of the applicant. It be mentioned that last chance is given to the department to consider the case of the applicant as prayed for. Accordingly the M.A. is disposed of.

2. No order is passed as to costs.

B.P. SINGH  
( B.P. SINGH )  
MEMBER (A)

D. PURKAYASTHA  
( D. PURKAYASTHA )  
MEMBER (J)

SM